

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 061/335/2019**

**Chandigarh, this the 22<sup>nd</sup> day of May, 2019**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

...

Kamaljit Singh, age 57 years, s/o Gurbachan Singh, R/o Village Tohlian, PO Lehlikalan, District Hoshiarpur (Punjab) at present Military Farms, NOWshera, District Rajouri ( J & K).

....APPLICANT

( By Advocate: Shri Sandeep Siwatch)

VERSUS

1. State through Ministry of Defence, Department of Defense through Under Secretary to Government of India.
2. Director Military Farm HQ Northern Command, C/o 56 APO Pin 908545.
3. OIC Military Farm Records, Sainya Farms Abhilekh Delhi Cantt 110010.
4. DDGMF (MF-1), QMG's Br. IHQ of MoD (Army), West Block-III, R.K. Puram, New Delhi 110066.

....RESPONDENTS

(By Advocate: Shri Sanjay Goyal)

**ORDER (oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

Mr. Sandeep Siwatch, Advocate appears on behalf of applicant and files his Vakalatnama, which is taken on record. He informs this Court that pending this O.A., the respondents have passed a fresh order on 14.3.2019, copy of which is taken on record, whereby his earlier transfer order impugned in the present O.A. has been withdrawn. Thus, he submits that this O.A. may be disposed of as having been rendered infructuous with liberty to

challenge the order now passed by the respondents by filing a fresh O.A.

2. Mr. Goyal, learned counsel for respondents did not object to the prayer made by the learned counsel for applicant.

3. Therefore, the O.A. is disposed of as having been rendered infructuous with the liberty, as prayed for.

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 22.05.2019**

**'SK'**



